## Status of implementation of recommendations/observations contained in the 27<sup>th</sup> and 47<sup>th</sup> Reports of the Department-related Parliamentary Standing Committee on Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I wish to lay the following statements regarding:—

(a) Status of implementation of recommendations/ observations contained in the 27<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on 'Ethical Standards in Media Coverage'.

(b) Status of implementation of recommendations/ observations contained in the 47<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on 'Review of functioning of Central Board of Film Certification (CBFC)'.

# Status of implementation of 67<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; ANDTHE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): I wish to lay a statement regarding Status of implementation of Recommendations/Observations contained in the 67<sup>th</sup> Report of the Departmentrelated Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing on 'Scheme for Creation/Expansion of Food Processing and Preservation Capacities – An Evaluation'.

MR. CHAIRMAN: Shri Jitin Prasada to move a Motion for election of one member to the Tobacco Board.

#### MOTION FOR ELECTION TO THE TOBACCO BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Sir, I move the following Motion:-

"That in pursuance of clause (b) of sub-section (4) of Section 4 of the Tobacco Board Act, 1975, read with sub-rule (1) of Rule 4 of the Tobacco Board Rules, 1976, this House do proceed to elect, in such manner as directed by the Chairman, one Member from amongst the Members of the House to serve as a member of the Tobacco Board constituted under the said Act."

The question was put and the motion was adopted.

MR. CHAIRMAN: Shri Jitin Prasada to move a Motion for election of one member to the Agricultural and Processed Food Products Export Development Authority.

## MOTION FOR ELECTION TO THE AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Sir, I move the following Motion:—

"That in pursuance of clause (d) of sub-section (4) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 (No.2 of 1986), read with Rule 3 of the Agricultural and Processed Food Products Export Development Authority Rules, 1986, this House do proceed to elect, in such manner as directed by the Chairman, one Member from amongst the Members of the House, to be a member of the Agricultural and Processed Food Products Export Development Authority."

The question was put and the motion was adopted.

MR. CHAIRMAN: Shri Giriraj Singh to move a Motion for election of one member to the National Jute Board.

### MOTION FOR ELECTION TO THE NATIONAL JUTE BOARD (NJB)

वस्त्र मंत्री (श्री गिरिराज सिंह)ः महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूं:-